

ITEM NO.9

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2279/2025

PAPPU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Only CrI.A. No. 2484/2025 is listed under this item

WITH

CrI.A. No. 2484/2025 (II)

Date : 23-02-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ashutosh Kumar Mishra, AOR
Ms. Anjali Rawat, Adv.
Mr. Brij Bhusan Singh, Adv.
Mr. Sandeep Mishra, Adv.
Mr. Pranjal Apurva, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR
Mr. Nitesh Ranjan, Adv.
Ms. Anusha Rathore, Adv.
Mr. Siddhanth Kumar, Adv.
Ms. Shristi Kundu, Adv.

For Respondent(s) :

Mr. Ashutosh Kumar Mishra, AOR
Ms. Anjali Rawat, Adv.
Mr. Brij Bhushan Singh, Adv.
Mr. Sandeep Mishra, Adv.
Mr. Pranjal Apurva, Adv.

Mr. Namit Saxena, AOR
Mr. Ajay Kumar Prajapati, Adv.
Mr. Priyanshu Maheshwari, Adv.
Ms. Rachna Chakrawarti, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Nitish Kumar, AOR
Mr. Nitesh Ranjan, Adv.
Ms. Anusha Rathore, Adv.
Mr. Siddhant Kumar, Adv.
Ms. Shristi Kundu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 2484/2025

Counter affidavit on behalf of respondent nos. 3 to 6 has already been filed.

Learned counsel for the petitioner has filed an application for deletion in respect of deceased respondent nos. 1 and 2.

As per office report, learned counsels for the parties have already been provided with the copies of High Court and Trial Court records.

List the application for deletion before the Hon'ble Judge-in-Chambers.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

AP